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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 235/2023

JINDAL (INDIA) LTD

..... Appellant

Through: Mr. Rohit Jain, Mr. Aniket D.  
Agrawal and Mr. Abhisek  
Singhvi, Advs.

versus

ACIT CENTRAL CIRCLE 30 NEW DELHI ..... Respondent

Through: Mr. Gaurav Gupta, Sr.SC with  
Mr. Shivendra Singh and Mr.  
Yojit Parteek, Jr.SCs.

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+ ITA 106/2024

JINDAL POLY FILMS LTD

..... Appellant

Through: Mr. Rohit Jain, Mr. Aniket D.  
Agrawal and Mr. Abhisek  
Singhvi, Advs.

versus

ACIT CENTRAL CIRCLE-30 NEW DELHI ..... Respondent

Through: Mr. Gaurav Gupta, Sr.SC with  
Mr. Shivendra Singh and Mr.  
Yojit Parteek, Jr.SCs.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR**

**KAURAV**

**ORDER**

**16.04.2024**

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1. We note that questions of law already stand framed in terms of the orders dated 15 September 2023 and 09 February 2024 passed in ITA Nos. 235/2023 & 106/2024, respectively.



2. In view of the aforesaid, let these appeals be put down for final disposal on 30.07.2024.

3. In the meantime, the Court grants liberty to learned counsels for respective parties to place their Brief Synopsis of Submissions as well as a compilation of judgments which are proposed to be relied upon on record within a period of three weeks from today. Those submissions shall refer to the pdf page numbers of the digital record of the Court wherever so required.

**YASHWANT VARMA, J.**

**PURUSHAINDRA KUMAR KAURAV, J.**

**APRIL 16, 2024/p**